GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA STARRED QUESTION NO. *407 TO BE ANSWERED ON 28.03.2025

CONSTRUCTION OF AWCS UNDER MGNREGA

*407. SHRI DAGGUMALLA PRASADA RAO: SHRI BASTIPATI NAGARAJU:

Will the Minister of Women and Child Development be pleased to state:

- (a) the number of Anganwadi Centres (AWCs) running from rented premises, semipucca buildings, State and district-wise for Andhra Pradesh;
- (b) the details of the proposals sent and approved for construction of AWCs under MGNREGA, year, State and district-wise for Andhra Pradesh;
- (c) whether the Government is releasing funds for construction of Anganwadi buildings under MGNREGA, if so, the amount of funds sanctioned, released and utilized, year and State-wise especially for Andhra Pradesh;
- (d) if not, the reasons for not releasing the funds for Andhra Pradesh during last two years;
- (e) the number of AWCs constructed under various schemes including MGNREGA, year, State and district-wise for Andhra Pradesh;
- (f) whether the Government has set any specific timeframe to ensure that all AWCs have their own buildings and if so, the details thereof; and
- (g) whether the Government is collaborating with private sector organizations or NGOs for the construction and modernization of Anganwadi buildings and if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI ANNPURNA DEVI)

(a) to (g) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (G) OF LOK SABHA STARRED QUESTION NO. 407 TO BE ANSWERED ON 28.03.2025 REGARDING "CONSTRUCTION OF AWCS UNDER MGNREGA"

(a) to (g): Mission Saksham Anganwadi & Poshan 2.0 is an ongoing scheme where continuous revamping and restructuring is undertaken to effectively implement the Scheme. Anganwadi centres are being constructed in convergence with MGNREGS, 50000 AWCs @10000 AWCs per year are to be constructed over a period of five years, for which funds are provided @ Rs.12 Lakh per AWC wherein Rs.8.00 Lakh would be provided under MGNREGS, Rs.2.00 Lakh under 15th Finance Commission (FC) (or any other untied funds) and Rs.2.00 Lakh by MWCD per AWC to be shared between Centre and States/UTs in the prescribed cost sharing ratio.

Approval of AWCs for construction under MNRGES is given as per schematic norms, based on the proposals received from the State/UTs. A total of 9425 AWCs have been constructed in the Sate of Andhra Pradesh since inception of MGNREGS. State Government of Andhra Pradesh has submitted proposal for construction of 1864 AWCs under MNRGES during 2024-25 and the same has been approved.

The State wise details of AWCs approved and funds released for construction of AWCs under MGNREGA from inception of Mission Poshan 2.0 till date is at **Annexure I.**

The number of Anganwadi Centres (AWCs) running from rented premises, semi-pucca buildings, State and district wise for Andhra Pradesh is placed at **Annexure II.**

States/UTs shall continue to tap funds for construction of AWC buildings from various schemes such as MPLADs, MLALADS, BRGF (Backward Regions Grant Fund), RIDF (Rural Infrastructure Development Fund), Finance Commission Grants to Panchayati Raj Institutions, National Rural Employment Guarantee Act (NREGA), Multi-Sectoral Development Programme (MSDP) of Ministry of Minority Affairs, etc. States at their level in their own discretion shall involve Individuals, Companies, Business Houses and Institution of repute, CSR funds for construction of AWCs purely on pro bono basis without any obligation. Similarly, the DMs shall encourage/mobilize resources for this purely on pro bono basis and without any obligation. States/UTs shall similarly permit funding of Anganwadi Infrastructure e.g., Toilets, RWHSs, DWS etc., or any aspect of Anganwadi activity such as ECCE material, furniture, cooking utensils, kitchen infrastructure, storage facility, etc.

The number of AWCs constructed under various schemes district-wise for Andhra Pradesh (as reported by State) is placed at **Annexure III.**

ANNEXURE REFERRED IN REPLY TO PARTS (A) TO (G) OF THE LOK SABHA STARRED QUESTION NO. 407 FOR ANSWER ON 28.03.2025 REGARDING "CONSTRUCTION OF AWCS UNDER MGNREGA" ASKED BY SHRI DAGGUMALLA PRASADA RAO AND SHRI BASTIPATI NAGARAJU.

AWCs approved for construction under MGNREGS and funds released since inception of Mission Poshan 2.0:

S. No	States/ UTs	From Inception of Mission Poshan 2.0 till date	
		Total AWCs approved	Total funds released (Rs in Lakhs)
1	ANDHRA PRADESH	1864	-
2	BIHAR	6155	4440
3	CHHATTISGARH	3900	4680
4	GOA	NA	-
5	GUJRAT	360	120
6	HARYANA	300	186
7	JHARKHAND	2519	1776
8	KARNATAKA	1735	2082
9	KERALA	172	168
10	MADHYA PRADESH	200	240
11	MAHARASHTRA	NA	-
12	ODISHA	1639	720
13	PUNJAB	156	187.2
14	RAJASTHAN	1217	900
15	TAMIL NADU	2393	2871.6
16	TELANGANA	2279	1800
17	UTTAR PRADESH	7013	4968
18	WEST BENGAL	NA	-
19	HIMACHAL PRADESH	528	900
20	JAMMU & KASHMIR	NA	-
21	UTTARAKHAND	4647	7092
22	A & N ISLANDS	NA	-
23	D & N HAVELI	NA	-
24	PUDUCHERRY	9	10.8
25	ASSAM	NA	-
26	MANIPUR	500	900
27	MEGHALAYA	484	871.2
28	MIZORAM	510	918
29	NAGALAND	1110	266.4
30	SIKKIM	50	-
31	TRIPURA	260	468
	Total	40000	31597.2

NA- Not applicable, as State/UTs have not submitted the proposal from during F.Y. 2021-22 to 2024-25.

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The number of Anganwadi Centres (AWCs) running from rented premises, semi-pucca buildings district wise for Andhra Pradesh is as under (Poshan Tracker data as on 28.02.2025):

District	Total no of AWC	No of AWCs in Rented building	No of AWCs in Semi pukka building
Alluri Sitharamaraju	3313	1743	1095
Anakapalli	1908	622	81
Anantapur	2302	927	157
Annamayya	2275	792	117
Bapatla	1888	817	153
Chittoor	2420	591	112
Dr. B.R. Ambedkar Konaseema	1726	817	129
East Godavari	1556	631	132
Eluru	2226	839	293
GUNTUR	1480	810	84
Kakinada	1986	1075	309
KRISHNA	1707	454	82
Kurnool	1886	913	61
Nandyal	1663	788	76
NTR	1475	664	84
Palnadu	2031	1057	78
Parvathipuram Manyam	2075	1214	195
Prakasam	2903	1140	176
SPSR NELLORE	2934	1167	146
Sri Satya Sai	2824	1259	90
Srikakulam	3385	1346	307
Tirupati	2492	625	81
Visakhapatnam	776	209	22
Vizianagaram	2499	1227	158
WestGodavari	1626	620	92
Y.S.R Kadapa	2389	932	100
Total	55745	23279	4410

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Number of AWCs constructed under various schemes district-wise for Andhra Pradesh (as reported by State) in F.Y 2023-24

SI. No.	Name of the New Districts	Completed AWCs		
		RIDF-23	RIDF-24	
1	Srikakulam	4	10	
2	Manyam	2	2	
3	Vizianagaram	4	7	
4	Alluri Sitarama Raju	1	0	
5	Visakhapatnam	2	0	
6	Anakapalli	3	12	
7	Konaseema	1	6	
8	Kakinada	4	5	
9	East Godavari	5	17	
10	West Godavari	6	20	
11	Eluru	10	8	
12	Krishna	0	13	
13	NTR	2	6	
14	Guntur	0	3	
15	Palnadu	4	22	
16	Bapatla	2	5	
17	Prakasam	9	20	
18	SPS Nellore	12	21	
19	Tirupathi	3	5	
20	Chittoor	5	12	
21	Annamayya	1	4	
22	YSR Kadapa	10	23	
23	Kurnool	0	11	
24	Nandyal	3	13	
25	Ananthapuram	0	13	
26	Sri Satyasai	7	2	
	Total	100	260	